

National Company Law Tribunal

Allahabad Bench

CP NO. 93/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

NAME OF THE COMPANY: *Roorkee Agro Tech Pvt Ltd*

SECTION OF THE COMPANIES ACT: U/S *252 of the Companies Act, 1956*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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2.

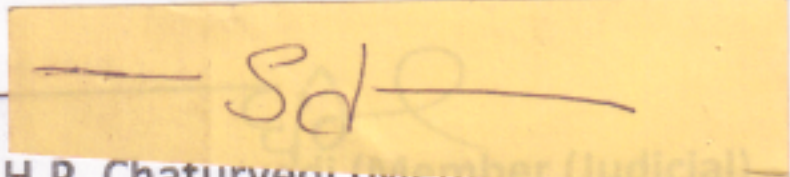
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None for the petitioner. The present case is filed as a fresh petition under section 252 of the Companies Act, 2013.

The Registry to make scrutiny of the same. The petitioner is further directed to issue a notice to the respondents eg. Registrar of Companies, Kanpur as well as to the office of the Regional Director (NR) Region by serving them an advance copy of the present petition.

The matter be listed on 11th September, 2017.

Date: 18.08.2017


Shri H.P. Chaturvedi (Member (Judicial))